

DR. (SHRIMATI) NAJMA A. HEPTULLA: It should be done in a time bound manner.

श्री अवतार सिंह करीमपुरी: थैंक्यू सर, ऑनोरेबल मिनिस्टर साहब ने बहुत ही सफाई से यह एडमिट किया है कि हेल्थ डिपार्टमेंट के अंदर यह गवर्नमेंट का फेल्योर है। सच बोला है, उनके पास हर तरह की इंफार्मेशन है।

श्री सभापति: टाइम खत्म हो रहा है, जल्दी कीजिए।

श्री अवतार सिंह करीमपुरी: लेकिन अभी तक एक भी किसी मुद्दे पर, किसी भी बिन्दु पर एक्शन नहीं है, यह भी सच है। इंफार्मेशन है, लेकिन एक्शन नहीं है। तो हम आदरणीय मंत्री जी से यह जानना चाहते हैं कि आम आदमी की जो यह सरकार है, यह आम आदमी के लिए एक एडवाइजर को भर्ती करने के लिए तीन साल से एक नियमावली तैयार कर रहे हैं। तो यह कब तक सम्भव हो सकेगा? क्या आप समयबद्ध कार्यक्रम तय कर देंगे कि इतने समय में यह नियम तैयार हो जाएंगे या यह भी भगवान के ऊपर ही छोड़ना है? धन्यवाद।

श्री गुलाम नबी आज़ाद: सर, पब्लिक सर्विस कमीशन से हमारे ऑफिसर की एक मीटिंग हुई है एक सतह पर, और दूसरे लेवल पर और होने वाली है। अगर यह जल्दी तय हुआ तो तुरन्त करेंगे, अगर नहीं हुआ तो जो पहले वाला सिस्टम था उसी सिस्टम में इन जगहों को जितना जल्दी हो सकेगा, भर दिया जाएगा।

SHRI PYARIMOHAN MOHAPATRA: Thank you, Sir. If you see the reply, it is very general. Would the Minister go into it and find out when recruitment rule amendment proposal started, how long it took to send it to the UPSC, when it came back from the UPSC with objections and how much time you have taken to ascertain the fact that inordinate delay at every stage has taken place?

श्री रुद्रनारायण पाणि: यह तब से चल रहा है जब पहले आप पार्लियामेन्ट्री मिनिस्टर थे।

श्री सभापति: टाइम खत्म हो रहा है।

श्री गुलाम नबी आज़ाद: इतना दूर तो नहीं होगा, जाहिर है कि यह जगह दिसम्बर, 2006 में खाली हुई और 2007 से यह प्रक्रिया शुरू हुई है। इसलिए मैंने बताया कि इसमें दो-ढाई साल इंतजार नहीं करना चाहिए था। सलेक्शन का दूसरा प्रोविजन भी था कि पूरा सलेक्शन करने में अगर पब्लिक सर्विस कमीशन को देर लगेगी, तो वह कंट्रैक्ट पर ले सकते थे। जाहिर है कि इसमें एक-डेढ़ साल से पब्लिक सर्विस कमीशन और मिनिस्ट्री के बीच में काम चल रहा है।

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Patenting of indigenous coarse-grains by foreign companies

†*306. SHRI BHAGWATI SINGH:

SHRI BRIJ BHUSHAN TIWARI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that foreign companies have got/are in the process of getting, the patents of indigenous varieties of coarse-grains, which are able to withstand drought, flood and salinity of water;

†Original notice of the question was received in Hindi.

(b) if so, whether it is also a fact that the Indian farmers have demanded that no indigenous technique, which is adaptive to changing climate, should be allowed to be patented;

(c) if so, whether Government is taking any measures to thwart patenting of such indigenous varieties in the interest of Indian farmers; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) No, Sir. The varieties of coarse grains are excluded from patenting under India's Patents Act 1970, as amended up to date.

According to this Act's provision in Section 3(j), the inventions relating to plants in whole or any part thereof including seeds, varieties and species and essentially biological processes for production or propagation of plants are not patentable. However, plant varieties are protected under the Protection of Plant Varieties and Farmers' Rights Act, 2001.

Therefore, even if any application for patent claiming varieties of coarse grains is filed by any person or entity, whether domestic or foreign, the same can not be allowed for the grant of patent.

(b) No, Sir. No such information is available according to Government of India's Patent Office and Department of Agriculture and Cooperation.

(c) and (d) The Question does not arise.

New rail line projects in Rajasthan

*307. DR. E.M. SUDARSANA NATCHIAPPAN:
SHRI SANTOSH BAGRODIA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether her Ministry has not accepted the proposal of some new rail line projects in Rajasthan because of paucity of funds; and

(b) looking to the poor railway network in the State whether Government is going to accept the projects to link Bhiwadi to Delhi-Ahmedabad Broad Gauge railway line and Jaisalmer to Sanu for industrial, mining and tourism development of the State?

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): (a) and (b) Rajasthan has the second largest route kilometres among all the states of the country. Projects for new line are sanctioned based upon their financial viability, operational advantages, regional development, socio-economic considerations, etc.

An updating survey for a new line linking Bhiwadi to Delhi-Ahmedabad BG line (27 kms) has been completed recently. As per the survey report, the cost of this new line has been assessed as Rs. 153.73 crore. North Western Railway has been asked to review the cost of the proposed new line. A separate survey for Jaisalmer-Sanu (25 kms) new Broad Gauge (BG) line has not been taken up.